

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 2050/2024 IA 2076/2024 In C.P. (IB)/4310(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

NAME OF THE PARTIES: - IA 2050/2024 Shashant Sudhakar Yeola
IA 2076/2024 Shashant Sudhakar Yeola
IN THE MATTER OF
Tapi Sahakari Patapedhi Limited
V/s
IBRIDGE Solutions Private Limited

Section: Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

IA.No.2050/2024: - Adv. Agam H Maloo appeared for the Applicant through VC. This IA has been filed by the Liquidator to take on record the Preliminary Report, which is annexed with the IA. The said report of the Liquidator is taken on record. No order is called for. Accordingly, **IA.No.2050/2024 is allowed and disposed of.**

IA.No.2076/2024: - Adv. Agam H Maloo appeared for the Applicant through VC. This IA has been filed by the Liquidator to take on record the report of asset memorandum which is annexed with the IA. The said report of the Liquidator is taken on record. No order is called for. Accordingly, **IA.No.2076/2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)